

the market recently which was not there in 1959 and therefore a clear look at the thing is very much called for.

**Shri A. V. Raghavan:** May I know whether the phyto-chemical plant will be established only if the new process of manufacturing caffeine from tea waste is found to be economical?

**Shri Manubhai Shah:** That is the basis but whether we will be able to stick to it in the light of new development or not will be known after this examination is over.

**Shri Vasudevan Nair:** What is the quantity of tea waste available in Kerala and what is the quantity required to manufacture 60 tons?

**Shri Manubhai Shah:** We have not made any assessment as to how much is available. There is plenty of tea waste. What will be required for this plant is about 1,250 tons.

**Shri Kunhan:** How long will it take to decide and establish the plant to take caffeine from tea waste?

**Shri Manubhai Shah:** It will take about a year for further examinations to be made on the relative merits.

**Shri R. Barua:** What is the quantity of caffeine required in India and what is our export potential?

**Shri Manubhai Shah:** The requirement is about 50 tons. In the export of caffeine we are so well placed that if it really goes through well, we may be able to export 100 or 200 tons after further expansions.

**Shri Rameshwar Tantia:** In spite of the big tea waste in our country, are we to import caffeine from other countries?

**Shri Manubhai Shah:** No. Caffeine is not such an indispensable product; there are other substitutes.

**Shri P. C. Borooah:** How many licences have been issued so far and what is their progress?

**Shri Manubhai Shah:** About 3-4 small scale plants. This will be the first major plant.

### Textile Machinery Manufacturing Industry

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{ **Shri Yashpal Singh:**  
 { **Shri P. C. Borooah:**  
 \*847. { **Shri Kapur Singh:**  
 { **Shri Narasimha Reddy:** .  
 { **Shri Kachhavaia:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is proposed to set up a high-power panel to advise Government on the development of the textile machinery manufacturing industry; and

(b) if so, the details of its constitution?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) and (b). The question of setting up an Advisory Committee on "Textile Machinery Industry" is under consideration of the Government.

**श्री यशपाल सिंह :** मैं जानना चाहता हूँ कि इंडिपेंडेंस के बाद हमें कितनी फारेन एक्सचेंज इस मामले में लगानी पड़ी है ?

**Shri P. C. Sethi:** It is difficult to give the foreign exchange spent.

**श्री यशपाल सिंह :** इसके गठन में कुछ पार्लियामेंट के मੈम्बरज का भी सहयोग रहेगा क्या ?

**ग्रध्यक्ष महोदय :** मैनूफैक्चर करने में ?

**श्री यशपाल सिंह :** कमेटी जो बनाई जाएगी, उस में ।

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** It is under consideration as to what should be the composition of this committee but I do not think Parliament Members would find a place in that.

**श्री कछबाय :** मैं जानना चाहता हूँ कि कितनी कपड़ा मिलों में आधुनिक मशीनें लगी हैं और इसके कारण कितने कर्मचारी बेकार

हूए है और उनको काम दिलाने के लिये सरकार ने क्या उपाय किए हैं ?

**अध्यक्ष महोदय :** यह तो बहुत वाइड क्वेश्चन है। आप मूल सवाल से बहुत दूर चले जाते हैं।

**Dr. K. L. Rao:** May I know the total requirements of textile mills in India and what percentage of that is being manufactured at present in India?

**Shri C. Subramaniam:** It is estimated that our requirements would be Rs. 22 crores worth every year during the Third Plan. Our production target is that. Our requirement is a little more than that. Production in 1961-62 was Rs. 12.67 crores; in 1962-63 Rs. 14.76 crores worth of machinery.

**Shri P. C. Borooah:** May I know whether it is a fact that the rate of production of textiles in Pakistan is over four times that of India in view of the modernisation of the textile industry and, if so...

**Shri C. Subramaniam:** We are not aware.

**Shri P. C. Borooah:** I have not finished the question, Sir.

**Mr. Speaker:** Whatever he has said, that answer is not available.

**Shri K. N. Tiwary:** Is this only for the manufacture of big plants and machinery or for handloom and powerlooms also?

**Shri C. Subramaniam:** This would include powerlooms only.

**Shrimati Sharda Mukerjee:** I understand that there is a short supply of spare-parts in this industry and I would therefore like to know if the Government has any proposal for planned development of this industry.

**Shri C. Subramaniam:** We have planned programme for the development of textile machinery manufacture, and spare-parts also would be taken care of.

### Low Shaft Furnace

**\*848. Shri Surendranath Dwivedy:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the approval of the Union Government was sought in regard to the sale of a low shaft furnace owned by Kalinga Industries Ltd. to Messrs Orissa Industrial Development Corporation; and

(b) who determined the price at which this was purchased and what is the amount finally fixed and approved?

**The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi):** (a) Government approval was sought only for the transfer of the industrial licence granted under the Industries (D&R) Act. The request was considered from the point of view whether the party to whom the licence was being transferred was suitable for the manufacture of the item covered by the licence. As the Orissa Industrial Development Corporation Ltd. are a corporation in the Public Sector, it was decided that there would be no objection to the transfer of the licence.

(b) The price is a question to be settled between the parties concerned.

**Shri Surendranath Dwivedy:** May I know whether the Planning Commission has laid down any policy in regard to the taking over of private industries by the State Corporations for the guidance of the State Governments and the Central Government as well, and whether the Central Government are not consulted at all in these matters whenever the transfers take place?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** As a matter of fact, for a transfer, the permission of the Central Government is necessary. That is why this came up before the Government and it has been decided that the transfer could be given.